

ITEM NO.15

COURT NO.9

SECTION XI-A

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (C) No(s). 18120/2019

(Arising out of impugned final judgment and order dated 28-02-2019 in WA No. 724/2015 passed by the High Court Of Kerala At Ernakulam)

STATE OF KERALA &amp; ORS.

Petitioner(s)

VERSUS

K. V. SREEJITH &amp; ORS.

Respondent(s)

WITH

SLP(C) No. 19670/2021 (XI-A)  
(IA No. 155365/2021 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)

SLP(C) No. 23769/2019 (XI-A)  
(FOR ADMISSION and I.R. and IA No.145000/2019-CONDONATION OF DELAY IN FILING)

Diary No(s). 36461/2019 (XI-A)  
(FOR ADMISSION and I.R. and IA No.160574/2019-CONDONATION OF DELAY IN FILING)

SLP(C) No. 29100/2019 (XI-A)  
(FOR ADMISSION and I.R. and IA No.176028/2019-C/DELAY IN FILING)

SLP(C) No. 29101/2019 (XI-A)  
(FOR ADMISSION and I.R. and IA No.177943/2019-C/DELAY IN FILING)

SLP(C) No. 28649/2019 (XI-A)  
(FOR ADMISSION and I.R. and IA No.180314/2019-C/DELAY IN FILING)

Diary No(s). 3389/2020 (XI-A)  
(IA No. 20665/2020 - C/DELAY IN FILING & IA No. 108873/2020 - EX-PARTE STAY)

SLP(C) No. 8913/2020 (XI-A)  
(IA No. 68815/2020 - EXEMPTION FROM FILING C/C OF I/JUDGMENT)

SLP(C) No. 10982-10985/2020 (XI-A)  
(FOR ADMISSION and I.R. and IA No.83193/2020-C/DELAY IN FILING)

SLP(C) No. 14744-14745/2020 (XI-A)

SLP(C) No. 13129/2020 (XI-A)

SLP(C) No. 13043-13044/2020 (XI-A)

Diary No(s). 22958/2020 (XI-A)  
(IA No. 108857/2020 - CONDONATION OF DELAY IN FILING)

Diary No(s). 25820/2020 (XI-A)  
(IA No.128625/2020-CONDONATION OF DELAY IN FILING)

Diary No(s). 25822/2020 (XI-A)  
(FOR ADMISSION and I.R. and IA No.128840/2020-C/DELAY IN FILING)

SLP(C) No. 9044/2021 (XI-A)  
(FOR ADMISSION and I.R.)

SLP(C) No. 14915-14916/2021 (XI-A)  
(FOR ADMISSION and I.R.)

SLP(C) No. 18281/2021 (XI-A)  
(FOR ADMISSION and I.R.)

SLP(C) No. 14772/2021 (XI-A)  
(IA No. 118962/2021 - EXEMPTION FROM FILING C/C OF I/JUDGMENT)

SLP(C) No. 16391-16392/2021 (XI-A)  
(IA No. 131244/2021 - EXEMPTION FROM FILING C/C OF I/JUDGMENT)

SLP(C) No. 16177/2021 (XI-A)  
(FOR ADMISSION and I.R.)

SLP(C) No. 10981/2020 (XI-A)  
(FOR ADMISSION and I.R. and IA No.82311/2020-C/DELAY IN FILING)

SLP(C) No. 10976-10980/2020 (XI-A)  
(IA No. 46009/2021 - INTERVENTION APPLICATION & IA No. 118558/2020  
- INTERVENTION APPLICATION)

SLP(C) No. 12634/2020 (XI-A)  
(IA No. 102858/2020 - EXEMPTION FROM FILING C/C OF THE IMPUGNED  
JUDGMENT)

SLP(C) No. 2461/2022 (XI-A)  
(FOR ADMISSION and I.R. and IA No.22622/2022-EXEMPTION FROM FILING  
C/C OF THE IMPUGNED JUDGMENT)

SLP(C) No. 10333-10334/2022 (XI-A)  
(FOR ADMISSION and I.R. and IA No.82111/2022-EXEMPTION FROM FILING  
C/C OF THE IMPUGNED JUDGMENT)

SLP(C) No. 10316/2022 (XI-A)  
(FOR ADMISSION and I.R. and IA No.81748/2022-EXEMPTION FROM FILING

**C/C OF THE IMPUGNED JUDGMENT)**

**SLP(C) No. 15209/2022 (XI-A)  
(FOR ADMISSION and I.R. and IA No.116803/2022-CONDONATION OF DELAY  
IN FILING and IA No.116804/2022-EXEMPTION FROM FILING C/C OF THE  
IMPUGNED JUDGMENT)**

**SLP(C) No. 11814/2023 (XI-A)  
(FOR ADMISSION and I.R. and IA No.111019/2023-EXEMPTION FROM FILING  
C/C OF THE IMPUGNED JUDGMENT)**

**Diary No(s). 27924/2023 (XI-A)  
(IA No. 137992/2023 - CONDONATION OF DELAY IN FILING & IA No.  
137987/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)**

**Date : 30-04-2024 These matters were called on for hearing today.**

**CORAM :**

**HON'BLE MR. JUSTICE J.K. MAHESHWARI  
HON'BLE MR. JUSTICE SANJAY KAROL**

**For Petitioner(s) Mr. Abraham Mathew, Adv.  
Mr. Babu Karukapadath, Adv.  
Mr. Mohammed Sadique T.a., AOR  
Mr. Alim Anvar, Adv.  
Ms. Pallavi Talware, Adv.**

**Mr. Jaideep Gupra, Sr. Adv.  
Mr. C. K. Sasi, AOR  
Ms. Meena K Poullose, Adv.  
Ms. Anupriya, Adv.**

**For Respondent(s) Mr. K. Rajeev, AOR  
Mr. Niveditha R.menon, Adv.  
Mr. Pranav Krishna, Adv.  
Mr. Aditya Verma, Adv.**

**Mr. K.Parameshwar, AOR  
Ms. Kanti, Adv.  
Ms. Raji Gururaj, Adv.  
Mr. Chinmay Kalgaonkar, Adv.**

**Mr. P. A. Noor Muhamed, AOR  
Ms. Giffara S., Adv.  
Mr. Lindons C. Davis, Adv.  
Mr. A. Nowfal, Adv.  
Mr. Avaneesh, Adv.  
Mr. Shereef Ka, Adv.  
Mr. Sheik Moulali Basha, Adv.**

**Mr. A. Karthik, AOR**

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Mr. Jordi Malayil, Adv.

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Mr. Karan Singh Dalal, Adv.  
Ms. Aditi Prakash, Adv.

Mr. P V Surendrnath, Sr. Adv.  
Mr. Biju P Raman, AOR  
Mr. Subhash Chandran K R, Adv.  
Ms. Lekha Sudhakar, Adv.  
Ms. Krishna L R, Adv.  
Mr. Sawan Kumar Shukla, Adv.  
Mr. John Thomas Arakal, Adv.

Mr. Robin V.S., Adv.  
Mr. Somiran Sharma, AOR

Mr. E. M. S. Anam, AOR

Mr. S.P. Chaly, Sr. Adv.  
Mr. Roy Abraham, Adv.  
Ms. Reena Roy, Adv.  
Mr. Adithya Koshy Roy, Adv.  
Mr. Himinder Lal, AOR

Mr. Deepak Prakash, AOR  
Mr. Vishal Somany, Adv.  
Mr. Sriram P., Adv.  
Mr. Kamal Singh Bisht, Adv.  
Ms. Vishnu Priya, Adv.  
Mr. Vardaan Kapoor, Adv.  
Mr. Rahul Lakhera, Adv.  
Mr. Rahul Suresh, Adv.

Mr. Sriram P., AOR

UPON hearing the counsel the Court made the following  
O R D E R

SLP(C)Nos.14744-14745/2020

Detag.

SLP(C)Nos. 18120/2019, 19670/2021, 23769/2019, Diary No.36461/2019, SLP(C)Nos. 29100/2019, 29101/2019, 28649/2019, Diary No. 3389/2020, SLP(C) Nos. 8913/2020, 10982-10985/2020, 13129/2020, 13043-13044/2020, Diary Nos.22958/2020, 25820/2020, 25822/2020, SLP(C)Nos.9044/2021, 14915-14916/2021, 18281/2021, 14772/2021, 16391-16392/2021, 16177/2021, 10981/2020, 10976-10980/2020, 12634/2020, 2461/2022, 10333-10334/2022, 10316/2022, 15209/2022, 11814/2023 & Diary No. 27924/2023.

Delay condoned.

After hearing learned senior counsel/counsel for the parties, we see no reason to interfere with the orders impugned. Accordingly, the special leave petitions are dismissed. Pending application(s), if any, shall stand disposed of.

**(NIRMALA NEGI)**  
**COURT MASTER (SH)**

**(VIRENDER SINGH)**  
**BRANCH OFFICER**